NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 211/9/HDB/2017
NAME OF THE COMPANY	Aster Private Limited
NAME OF THE PETITIONER(S)	IAC Electricals Private Limited
NAME OF THE RESPONDENT(S)	Aster Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Pootil Realdy	Aducat	8008072744	Orio
,		PRATTICOURLAN	
K. JIVER REDDY	Ц	N 1	Fue

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Pratik Reddy and Shri K. Vivek Reddy, Learned Counsels for the Petitioner.

The Learned Counsel for the Petitioner is directed to take personal notice to the Respondent. Post the case on 15.11.2017.

Member (T)

Member (J)

Bm